

- (1) Mechanisation of fishing craft.
- (2) Supply of indigenous craft.
- (3) Supply of synthetic fishing twine.

(b) An allocation of Rs. 450 lakhs has been made to the Kerala Government for the development of fisheries during the Third Plan period. Central assistance is also being given to the State according to the pattern approved by the Planning Commission. The State Government has been asked to achieve the targets laid down under the Plan before further assistance could be considered for such schemes as mechanisation of fishing craft and supply of fishing twine. With regard to the supply of indigenous craft, the Government of India has drawn up a scheme for intensive fish production in C. D. & N. E. S. Blocks which *inter-alia* envisages the supply of indigenous craft and gear to fishermen for increasing the production of fish. This scheme will be financed by the Government of India on the basis of 75 per cent loan and 25 per cent subsidy. The Government of Kerala will be allotted some of the blocks and will also be benefited by the scheme.

Minor Ports in Kerala

- 951 { Shri Warior:
Shri Imbichibaya:
Shri A. K. Gopalan:
Shri P. Kunhan:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1401 on the 7th May, 1962 and state:

(a) whether work on the development of minor port in Kerala has started; and

(b) if not, the reasons for the delay?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The Government of Kerala have been taking steps for

the execution of the various schemes included in the Third Five Year Plan for the development of minor ports in Kerala. It has been ascertained from the State Government that a sum of Rs. 2.6 lakhs was incurred upto September 1962 on schemes financed by loans from the Central Government and Rs. 1.72 lakhs on schemes financed from State resources during the Third Five Year Plan period.

National Highways

952. Shri Mohsin: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Mysore Government have suggested the upgrading of Bangalore-Mysore-Mercara--Mangalore Road and Bangalore-Mysore-Ooty Road as National Highways; and

(b) if so, the decision of Government thereon?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No proposal for the declaration of the Bangalore-Mysore-Ooty Road as a National Highway has been received from the Mysore Government. The State Government, however, suggested some time back the inclusion of the Bangalore-Mysore-Mercara -Mangalore Road in the National Highway System. It has, however, not been possible to accept the proposal as no funds are available for the expansion of the existing National Highway System under the Third Five-Year Plan.

National Highway Links

953. Shri Mohsin: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Mysore Government have suggested the construction of National Highway Links from Goa to Belgaum and from Goa to Dharwar; and

(b) if so, the decision of Central Government thereon?